

**In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 10.07.2020**

<b>1<sup>st</sup> Session</b>	<b>2<sup>nd</sup> Session</b>
<b>Arguments/Hearing</b>	<b>Arguments/Hearing</b>
1. CC. 3798/2013	1. Cr. 346/2019
2. CC. 7087/2013	2. Cr. 111/2019
3. CC. 702 /2018	3. CC. 3104/2020
4. CC. 5958/2019	4. C.misc.689/2015
5. Cr. 214/2014	5. PCR.784/2019
6. PCR. 53/2019	6. Cr. 302/2019
7. PCR. 700 /2019	7. Cr. 34/2020
8. PCR. 794/2019	<b>Objection</b>
9. PCR. 189/2018	1. CC.1555/2019
10. CMisc.543/2019	<b>Hearing before charge</b>
	1. CC. 7905/2016
	2. CC. 2323/2019

**Sd/-  
Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**Note:**All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak